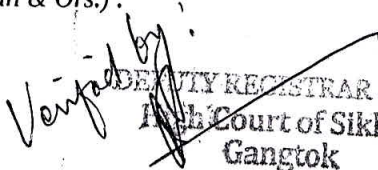


HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 31.10.2022.

Sl. No.	Cases	Total pendency at the beginning of October, 2022 ° (Civil - Criminal)	Institution during the month of October, 2022 (Civil - Criminal)	Total disposal during the month of October, 2022 (Civil - Criminal)	Pendency at the end of October, 2022 (Civil - Criminal)
1.	WRIT PETITION	75 —	02 —	— —	77 —
2.	APPEAL	17 25	01 01	— —	18 26
3.	R. S. A.	12 —	— —	— —	12 —
4.	F. A. O.	02 —	— —	— —	02 —
5.	CONTEMPT	01 —	— —	— —	01 —
6.	MISC. CASES	— 01	— —	— 01	— —
7.	MISC. APPEAL	— —	— —	— —	— —
8.	SUO MOTU TRANSFER PETITION	— —	— —	— —	— —
9.	TRANSFER PETITION	— —	— —	— —	— —
10.	BAIL APPLICATION	— —	— —	— —	— —
11.	MAC APPEAL	07 —	— —	— —	07 —
12.	REVIEW	— —	— —	— —	— —
13.	REVISION	03 04	— —	01* —	02 04
14.	MAT APPEAL	02 —	— —	— —	02 —
15.	REVISION U/S 19 OF THE (FAM CT.)	— —	— —	— —	— —
16.	LEAVE PETITION	— 03	— —	— —	— 03
17.	ARBITRATION PETITION/APPEAL	07 —	— —	— —	07 —
18.	S. A. O.	— —	— —	— —	— —
19.	REFERENCE	— —	— —	— —	— —
20.	C. O.	03 —	— —	— —	03 —
21.	TAX APPEAL	02 —	— —	— —	02 —
22.	Ex. P.	— —	— —	— —	— —
23.	SP. APPEAL	— —	— —	— —	— —
24.	COM. A.	— —	— —	— —	— —
	GRAND TOTAL	131 33	03 01	01 01	133 33

* C. R. P. No. 06 of 2019 (Himalaya Distilleries Limited v. Urmila Pradhan & Ors.) transferred to High Court of Calcutta at Kolkata vide Order dated 26.09.2022 passed by Hon'ble Supreme Court in T. P. (C) No. 711 of 2022 (M/s Himalaya Distilleries Limited v. Urmila Pradhan & Ors.).


 DEPUTY REGISTRAR (JudL.)
 High Court of Sikkim,
 Gangtok

